## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 198 OF 2016**

Dated: 19th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sihor Steel Rerolling Mills Association .... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sakil Jakharia

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Mr. Nehul Sharma for R-1

Mr. M. G. Ramachandran

Ms. Ranjitha Ramachandran for R-2 & R-3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>25.01.2019.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Ts/kt